NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON ___09.02.2017.

PRESENT:

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SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

PETITION NUMBER

TP 280/16

NAME OF THE PETITIONER (S) :

MURPHY ROAD BUSINESS CENTRE PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

621A

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

1. Fox Conscientia Law Amociates

K.V. Omprakash KisThikuman

Advocate

8792742542

PCS for petitioner is present. Await ROC report.

Posted to 13.03.2017.

MEMBER (J)

MEMBER (T)